

MINUTES OF THE MEETING NO.05 (2024-25) OF EXPORT FACILITATION COMMITTEE (EFC) HELD
ON 29.08.2024 AT 04:00 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.05 (2024-25) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT at 4:00 PM on 29.08.2024, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -
- Dr. Puneet Ranjan, Livestock Officer, D/oAHD
 - Sushmita Sharma, ASO- M/o Mines
 - Abhay Shanker, ASO- M/o Mines
 - Dr. Shobhita Agarwal, Assistant Inspector General of Forests, MoEF&CC (SU Division)
 - Gunjan Arora, Representative, MoEF&CC (SU Division)
 - Ravi Shekhar, Under Secretary, M/o Steel
 - Kuldeep, ASO- M/o Steel

In attendance:

- Shri Moin Afaq, Joint DGFT
- Smt. Pratibha Kumari, Deputy DGFT
- Shri Santosh Tripathi, Section Officer

3. Altogether 136 applications were considered by the EFC, out of which 16 cases were approved, 20 cases were rejected & closed, 5 cases are under deficiency and remaining 95 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl- No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT (Hqrs)	Decision of EFC / remarks
Department Of Agriculture And Farmers Welfare					
1	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLY 00000310AM24	Pongamia Pinnata Seeds (Karanja Seeds)	08.05.2023	Deferred due to want of comments / NOC from DoA&FW.
2	DHARINI AGRO EXPORT	HQRXEXLAPPLY 00000298AM24	Bale Of Compress Peanut Shells	06.05.2023	Deferred due to want of comments / NOC from DoA&FW.
3	AAR BEE MACHINERIES PVT LTD	HQRXEXLAPPLY 00001186AM24	Mucuna Seeds/ Albizia Odoratissima Seeds/ Clover Seeds	09.08.2023	Deferred due to want of comments / NOC from DoA&FW.
4	MERHABA INTERNATIONAL	HQRXEXLAPPLY 00001317AM24	Bamboos-Treated Logs	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
5	TRADE EXIM	HQRXEXLAPPLY 00001422AM24	Paddy	27.10.2023	Deferred due to want of information from the firm. A deficiency letter has been issued to the firm on date 30.07.2024 for the same.

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6	SEEDS & GRAINS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001563AM24	Nux Vomica Dried Ripe Seeds	09.12.2023	Deferred due to want of comments / NOC from DoA&FW.
7	KARISHMA FOOD PRODUCTS	HQRXEXLAPPLY 00001656AM24	Nuxvomica, Dried Ripe Seeds	06.01.2024	Deferred due to want of comments / NOC from DoA&FW.
8	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00002061AM24	Sava 2203 Hybrid Rice Seed	21.03.2024	Deferred due to want of comments / NOC from DoA&FW.
9	KARANJA SEEDS	HQRXEXLAPPLY 00000049AM25	Of Onion-Nasik Red (N-53)	15.04.2024	Deferred due to want of comments / NOC from DoA&FW.
10	KARANJA SEEDS	HQRXEXLAPPLY 00000051AM25	Of Onion-Nasik Red (N-53)	16.04.2024	Deferred due to want of comments / NOC from DoA&FW.
11	DCM SHRIRAM LIMITED	HQRXEXLAPPLY 00000052AM25	Hybrid Rice (Paddy) Bioseed Fiyah 549 Seeds/ Hybrid Rice (Paddy) Bioseed Fiyah 800 Seeds	17.04.2024	Deferred due to want of comments / NOC from DoA&FW.
12	MAHALAXMI INTERNATIONAL	HQRXEXLAPPLY 00000064AM25	Non-Basmati Rice In Husk Other Than Of Seed Quality	19.04.2024	Approved on the basis of Comments / NOC from DoA&FW received vide OM dated 02.08.2024 approving the exports of 10000 MTs of Non-Basmati rice in husk to Nepal by M/s MAHALAXMI INTERNATIONAL.
13	S K TRADING COMPANY	HQRXEXLAPPLY 00000079AM25	Onion Seed	25.04.2024	Deferred due to want of comments / NOC from DoA&FW.
14	APOLLO TRADING	HQRXEXLAPPLY 00000086AM25	Non Basmati Rice In Husk Other Than Of Seed Quality	26.04.2024	Approved on the basis of Comments / NOC from DoA&FW received vide OM dated 02.08.2024 approving the exports of 21000 MTs of Non Basmati rice in husk to Nepal by M/s APOLLO TRADING.
15	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000123AM25	Hybrid Rice Seed	06.05.2024	Deferred due to want of comments / NOC from DoA&FW.
16	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000133AM25	Onion Seeds	07.05.2024	Deferred due to want of comments / NOC from DoA&FW.
17	JAI DEVI SEED STORE	HQRXEXLAPPLY 00000376AM25	Onion Seeds	23.05.2024	Deferred due to want of comments / NOC from DoA&FW.

18	THIVA EXIM	HQRXEXLAPPLY 00000391AM25	Onion Seed	30.05.2024	Deferred due to want of information from the firm. A deficiency letter has been issued to the firm on date 23.07.2024 for the same.
19	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000404AM25	Hy. Onion Seeds	07.06.2024	Deferred due to want of comments / NOC from DoA&FW.
20	AMBIKA SEED COMPANY	HQRXEXLAPPLY 00000408AM25	Onion Seed Variety Bomaby Red And Nasik Red -53	07.06.2024	Deferred due to want of information from the firm. A deficiency letter has been issued to the firm on date 23.07.2024 for the same.
21	TANEJA SEEDS CORPORATION	HQRXEXLAPPLY 00000410AM25	Onion Seed Varieties Nasik Red -53 And Bombay Red	11.06.2024	Deferred due to want of comments / NOC from DoA&FW.
22	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000417AM25	Onion Seeds- Dayo 20597	12.06.2024	Deferred due to want of comments / NOC from DoA&FW.
23	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000418AM25	Onion Seeds- Super Yali (11435)/ Yellow Star (32706)	12.06.2024	Deferred due to want of comments / NOC from DoA&FW.
24	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000419AM25	Onion Seeds- Biplob/ Biplob Super/ Tp 406	12.06.2024	Deferred due to want of comments / NOC from DoA&FW.
25	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000420AM25	Onion Seeds- Prema/ Dayo/ Jewel/ Super Yali	12.06.2024	Deferred due to want of comments / NOC from DoA&FW.
26	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000422AM25	Onion Seeds- Super Yali (11435)/ Yellow Star (32706)	13.06.2024	Deferred due to want of comments / NOC from DoA&FW.
27	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000423AM25	Onion Seeds- Dayo 20597	13.06.2024	Deferred due to want of comments / NOC from DoA&FW.
28	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000424AM25	Onion Seeds- Dayo/ Prema/ Jewel F1/ Teria F1/ Super Yali/ Santa Ana F1	13.06.2024	Deferred due to want of comments / NOC from DoA&FW.

29	MAYURI TRADERS	HQRXEXLAPPLY 00000427AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality.	15.06.2024	Approved on the basis of Comments / NOC from DoA&FW received vide OM dated 02.08.2024 approving the exports of 21800 MTs of Non-Basmati rice in husk to Nepal by M/s Mayuri Traders.
30	SIDDHARTHA & CO.	HQRXEXLAPPLY 00000440AM25	Non Basmati Rice Paddy (Other Than Seed Quality)	17.06.2024	Approved on the basis of Comments / NOC from DoA&FW received vide OM dated 02.08.2024 approving the exports of 1500 MTs of Non-Basmati rice in husk to Nepal by M/s Siddhartha & Co.
31	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00000426AM25	Rice In Paddy Non-Basmati Rice In Paddy (Other Than Seed Quality)/ Empty Rice Peel- Empty Rice_Hull - Empty Paddy Without Rice (Chaval Ka Chilka) (Other Than Seed Quality)	14.06.2024	Approved on the basis of comments received from DoA&FW received vide OM dated 02.08.2024 approving the exports of 500 MTs of Non-Basmati rice in husk to Nepal by M/s A2Z EXPORT COMPANY. As per OM received from DoAHD dated 01.08.2024, EFC has decided not to issue export authorization for export of wheat bran due to fodder inflation in the country.
32	K K TRADERS HUF	HQRXEXLAPPLY 00000460AM24	Neem Seed For Medicinal Use	16.05.2023	Deferred due to want of comments / NOC from DoA&FW.
33	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000451AM25	Hybrid Rice Seeds	22.06.2024	Deferred due to want of comments / NOC from DoA&FW.
34	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000455AM25	Hybrid Rice Seeds For Sowing- Pan 7001/7002/7005	24.06.2024	Deferred due to want of comments / NOC from DoA&FW.
35	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000457AM25	Hybrid Rice Seeds For Sowing- Pan 7001	24.06.2024	Deferred due to want of comments / NOC from DoA&FW.
36	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000461AM25	Hy. Paddy	25.06.2024	Deferred due to want of comments / NOC from DoA&FW.
37	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000462AM25	Hy. Paddy	25.06.2024	Deferred due to want of comments / NOC from DoA&FW.
38	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000463AM25	Hy. Paddy	26.06.2024	Deferred due to want of comments / NOC from DoA&FW.

39	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000464AM25	Hy. Paddy	26.06.2024	Deferred due to want of comments / NOC from DoA&FW.
40	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000467AM25	Hy. Paddy	26.06.2024	Deferred due to want of comments / NOC from DoA&FW.
41	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00000494AM25	Hybrid Rice (Paddy)	08.07.2024	Deferred due to want of comments / NOC from DoA&FW.
42	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000498AM25	Hybrid Rice Seeds For Sowing- Pan 7001/7002/7005/7006	09.07.2024	Deferred due to want of comments / NOC from DoA&FW.
43	DEV TRADERS	HQRXEXLAPPLY 00000499AM25	Non-Basmati Rice(Paddy)	10.07.2024	Approved on the basis of Comments / NOC from DoA&FW received vide OM dated 02.08.2024 approving the exports of 14500 MTs of Non-Basmati rice in husk to Nepal by M/s DEV TRADERS
44	SHIV AMBEY	HQRXEXLAPPLY 00000502AM25	Paddy Non-Basmati Rice (Other Than Seed Quality)	12.07.2024	Approved on the basis of Comments / NOC from DoA&FW received vide OM dated 02.08.2024 approving the exports of 60000 MTs of Non-Basmati rice in husk to Nepal by M/s Shiv Ambey.
45	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY 00000509AM25	Hybrid Rice Seeds - Swarna 2	19.07.2024	Deferred due to want of comments / NOC from DoA&FW.
46	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY 00000510AM25	Hybrid Rice Seeds - Brac 16 (Ar-1702)	19.07.2024	Deferred due to want of comments / NOC from DoA&FW.
47	RASI SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000513AM25	Hy. Paddy Supreme Dhan 12 Heera 27 (Rrx-336)	19.07.2024	Deferred due to want of comments / NOC from DoA&FW.
48	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY 00000514AM25	Hybrid Rice Seeds - Partex-8 (Arbh 18001)	20.07.2024	Deferred due to want of comments / NOC from DoA&FW.
49	SONA SEEDS	HQRXEXLAPPLY 00000516AM25	Onion Seed	22.07.2024	Deferred due to want of comments / NOC from DoA&FW.
50	DURGA SEED FARM (REGD)	HQRXEXLAPPLY 00000522AM25	Onion Seeds- Bombay Red	24.07.2024	Deferred due to want of comments / NOC from DoA&FW.

51	RAGHUVAR INTERNATIONAL TRADING COMPANY	HQRXEXLAPPLY 00000538AM25	Non-Basmati Rice In Husk Other Than Of Seed Quality	03.08.2024	Approved on the basis of Comments / NOC from DoA&FW received vide OM dated 29.08.2024 approving the exports of 25000 MTs Non-Basmati Rice In Husk Other Than Of Seed Quality To Nepal By M/S Raghavar International Trading Company.
52	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000543AM25	Hybrid Paddy Seeds For Sowing - Pan 7001	06.08.2024	Deferred due to want of comments / NOC from DoA&FW.
53	AMBIKA SEED COMPANY	HQRXEXLAPPLY 00000549AM25	Onion Seed Varieties Are Nasik Red -53 And Bombay Red	09.08.2024	Deferred due to want of comments / NOC from DoA&FW.
54	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000551AM25	Of Onion-Red Creole OPV	10.08.2024	Deferred due to want of comments / NOC from DoA&FW.
55	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000552AM25	Of Onion-KSP 1494 ONION DON/ KSP 100 ONION KALASH	10.08.2024	Deferred due to want of comments / NOC from DoA&FW.
56	PAWAN TRADING COMPANY	HQRXEXLAPPLY 00000557AM25	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	13.08.2024	Approved on the basis of Comments / NOC from DoA&FW received vide OM dated 29.08.2024 approving the exports of 8500 MTs NON BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY to Nepal by M/s PAWAN TRADING COMPANY
57	GANESH TRADING COMPANY	HQRXEXLAPPLY 00000558AM25	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	13.08.2024	Approved on the basis of Comments / NOC from DoA&FW received vide OM dated 29.08.2024 approving the exports of 19000 MTs Non-Basmati Rice In Husk Other Than Of Seed Quality To Nepal By M/S Ganesh Trading Company.
58	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000559AM25	Onion Seeds	14.08.2024	Deferred due to want of comments / NOC from DoA&FW.
59	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000560AM25	Onion Seeds	14.08.2024	Deferred due to want of comments / NOC from DoA&FW.
60	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000561AM25	Onion Seeds	15.08.2024	Deferred due to want of comments / NOC from DoA&FW.

61	SAMRIDDHI IMPORT EXPORT	HQRXEXLAPPLY 00000562AM25	Non-Basmati Rice Paddy (Other Than Seed Quality)	16.08.2024	Approved on the basis of Comments / NOC from DoA&FW received vide OM dated 29.08.2024 approving the exports of 35000 MTs NON BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY to Nepal by M/s SAMRIDDHI IMPORT EXPORT.
62	SHREE BABA INDUSTRIES	HQRXEXLAPPLY 00000568AM25	Non Basmati Rice In Husk(Paddy) Other Than Seed Quality	20.08.2024	Approved on the basis of Comments / NOC from DoA&FW received vide OM dated 29.08.2024 approving the exports of 15000 MTs NON BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY to Nepal by M/s SHREE BABA INDUSTRIES.
Department Of Animal Husbandry And Dairying					
63	J. K. ENTERPRISE	HQRXEXLAPPLY 00001740AM24	Frozen Sahiwal Semen/Frozen Murrah Semen	25.01.2024	Deferred due to want of comments from D/o AHD.
64	J. K. ENTERPRISE	HQRXEXLAPPLY 00001741AM24	Frozen Sahiwal Semen	25.01.2024	Deferred due to want of comments from D/o AHD.
65	J. K. ENTERPRISE	HQRXEXLAPPLY 00001748AM24	Pure Sahiwal	27.01.2024	Deferred due to want of information from the firm.
66	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00002042AM24	Paddy Husk	18.03.2024	Deferred due to want of comments / NOC from DoAHD.
67	GURU SMARTH EXPORT	HQRXEXLAPPLY 00002054AM24	Paddy Husk	19.03.2024	Deferred due to want of comments / NOC from DoAHD.
68	AAYUSH TRADING	HQRXEXLAPPLY 00002075AM24	Cereal Straw And Husks (Other Than Seed Quality)	31.03.2024	Deferred due to want of comments. / NOC from DoAHD.
69	GURU SMARTH EXPORT	HQRXEXLAPPLY 00000004AM25	Paddy Husk (Only For Boiler Consumption)	01.04.2024	Deferred due to want of comments / NOC from DoAHD.
70	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00000067AM25	Flattened Rice Husk, Chura Bhunsa, Bran And Husk	20.04.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024
71	ZAMINDRA FARM SOLUTION PVT LTD	HQRXEXLAPPLY 00000361AM25	Wheat Straw Blocks	20.05.2024	Deferred due to want of comments / NOC from DoAHD.

72	NITISH TRADING	HQRXEXLAPPLY 00000405AM25	Paddy Husk	07.06.2024	Deferred due to want of comments / NOC from DoAHD.
73	MARGS EXIM CO	HQRXEXLAPPLY 00000425AM25	Maize Bran	13.06.2024	Deferred due to want of comments / NOC from DoAHD.
74	PRAYAS	HQRXEXLAPPLY 00000349AM25	Maize Bran	17.05.2024	Deferred due to want of comments / NOC from DoAHD.
75	GIRI ENTERPRISE	HQRXEXLAPPLY 00000350AM25	Maize Bran	17.05.2024	Deferred due to want of comments / NOC from DoAHD.
76	SHRI RAGHUVANSH ENTERPRISES	HQRXEXLAPPLY 00000351AM25	Maize Bran	17.05.2024	Deferred due to want of comments / NOC from DoAHD.
77	PRAYAS	HQRXEXLAPPLY 00000355AM25	Maize Bran	17.05.2024	Deferred due to want of comments / NOC from DoAHD.
78	PRAYAS	HQRXEXLAPPLY 00000356AM25	Maize Bran	17.05.2024	Deferred due to want of comments / NOC from DoAHD.
79	PRAYAS	HQRXEXLAPPLY 00000357AM25	Maize Bran	17.05.2024	Deferred due to want of comments / NOC from DoAHD.
80	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00000141AM25	Waste Of Rice Plant Rice Straw Husk ,Straw & Husk Bhusa Mixed	09.05.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024
81	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00000477AM25	Rice Paddy Husk	30.06.2024	Deferred due to want of comments / NOC from DoAHD.
82	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00000478AM25	Rice Paddy Husk	30.06.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024
83	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00000505AM25	Rice Bran	16.07.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024
84	KAMDHENU VANIJYA PRIVATE LIMITED	HQRXEXLAPPLY 00000526AM25	Wheat Bran	27.07.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024
85	KAMDHENU OVERSEAS	HQRXEXLAPPLY 00000527AM25	Maize Bran	27.07.2024	Deferred due to want of comments / NOC from DoAHD.

86	KAMDHENU OVERSEAS	HQRXEXLAPPLY 00000529AM25	Wheat Bran	28.07.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024
87	SREE GURU INTERNATIONAL	HQRXEXLAPPLY 00000530AM25	Wheat Bran	28.07.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024
88	J P FLOUR MILLS PRIVATE LIMITED	HQRXEXLAPPLY 00000532AM25	Wheat Bran	01.08.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024
89	KALLAN SHAH AND COMPANY	HQRXEXLAPPLY 00000540AM25	Wheat Bran	03.08.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024
90	KPS AGRO PRODUCTS	HQRXEXLAPPLY 00000541AM25	Wheat Bran	03.08.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024
91	ANURAG TRADING	HQRXEXLAPPLY 00000548AM25	Wheat Bran	08.08.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024
92	SHIVAY TRADERS	HQRXEXLAPPLY 00000550AM25	Wheat Bran	10.08.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024.
93	YASHRAJ TRADING CO	HQRXEXLAPPLY 00000567AM25	Wheat Bran	19.08.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024.
94	DEV TRADERS	HQRXEXLAPPLY 00000569AM25	Wheat Bran	20.08.2024	Rejected on the basis of Comments / NOC from DoAHD received vide OM dated 01.08.2024.
95	TINOPAL DAIRY WALA	HQRXEXLAPPLY 00000571AM25	MurrahFrozen Semen (100000 STRAWS)/ MurrahFrozen Embryos (PIECES)/ Murrah/ Nili Ravi Heifers	22.08.2024	Deferred due to want of comments / NOC from DoAHD.

Ministry Of Environment Forest And Climate Change (SU Division)

96	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY 00002622AM23	Red Sanders Wood In Logform And Roots, Obtained From Artificially Origin From Pattaland	10.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
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97	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00000446AM24	Red Sanders Wood In Log Form Obtained From Artificial Origin From Pattaland	15.05.2023	Comments received from MoEF&CC (SU Division) received vide OM dated 12.08.2024. Application to be examined on file.
98	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00001276AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	10.08.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
99	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00001277AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	03.09.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
100	S.K.ENTER PRISE	HQRXEXLAPPLY 00001491AM24	Red Sanders Wood In Log Form	20.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
101	YINDU SANDALWO OD PRIVATE LIMITED	HQRXEXLAPPLY 00001514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	Deferred due to want of comments/ NoC from M/o EF&CC (SU Div)
102	HIMALAYAN INTERNATI ONAL	HQRXEXLAPPLY 00000001AM25	Red Sanders Wood Logs	01.04.2024	Comments received from M/o EF&CC (SU Div) vide OM dated 25.08.2024. Application to be examined on file.
103	MONORAM A ENTERPRI SE	HQRXEXLAPPLY 00000377AM25	Agarwood Chips	24.05.2024	Application is closed for want of information from the firm. A deficiency letter has been issued to the firm on date 12.06.2024 for the same. Third reminder was sent on 23.08.2024.
104	BHOWMIK ENTERPRI SE	HQRXEXLAPPLY 00000402AM25	Agarwood Seedlings	06.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
105	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00000409AM25	Red Sanders Wood Obtained From Artificial Origin (Pattaland) In Log Form	09.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
106	MAMON ENTERPRI SE	HQRXEXLAPPLY 00000421AM25	Agar Oil-Dark Brown Coloured Viscous Liquid With Charaetaistic Agarwood Note	12.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
107	MAMON	HQRXEXLAPPLY	Agar Oil-Dark Brown	19.06.2024	Deferred due to want of comments

	ENTERPRISE	00000446AM25	Coloured Viscous Liquid With Characteristic Agarwood Note		/ NOC from M/o EF&CC (SU Division)
108	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	HQRXEXLAPPLY 00000450AM25	Artificially Propagated Red Sanders Wood Logs And Wood Roots From Patta Land	22.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
109	PATANJALI AYURVED LIMITED	HQRXEXLAPPLY 00000453AM25	Red Sanders Wood In Log Form, Grade C, Lot No. Ven-E9, No Of Log 1089	24.06.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
110	LONG CYCLE CHENNAI	HQRXEXLAPPLY 00000481AM25	Red Sanders Wood In Logs & Roots Form Obtained From Artificially Propagated Source From Pattaland	01.07.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
111	THIVA EXIM	HQRXEXLAPPLY 00000525AM25	Red Sandal Wood Plant And Root	26.07.2024	Comments received from M/o EF&CC (SU Division) vide OM dated 30.08.2024 seeking some relevant documents. A deficiency letter has been issued to the from on date 30.08.2024.
112	S.K.ENTERPRISES	HQRXEXLAPPLY 00000528AM25	Red Sanders Wood In Log Form & Roots	27.07.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
113	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00000544AM25	Red Sanders Wood Obtained From Artificial Origin (Pattaland) In Log Form From State Of Tamilnadu	07.08.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
Ministry Of Environment Forest And Climate Change (Ozone Cell)					
114	SRF LIMITED	HQRXEXLAPPLY 00001499AM24	Trans-1,3,3,3-Tetrafluoroprop-1-Ene (HFO-1234ze(E))	23.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
115	GUJARAT FLUOROCEMICALS LIMITED	HQRXEXLAPPLY 00000484AM25	Monochloro Difluoro Methane (Refrigerant R-22 Or HCFC-22) (For Non Feedstock Uses)	02.07.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)

116	KABU PROJECTS PRIVATE LIMITED	HQRXEXLAPPLY 00000517AM25	Refrigerant R236 Fa	23.07.2024	Approved on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 06.08.2024 approving the exports of 300 KGs of Refrigerant R236 fa to UAE.
117	NAVIN FLUORINE INTERNATI ONAL LIMITED	HQRXEXLAPPLY 00000535AM25	Mono Chloro Difluoro Methane (F.efrigerant R-22 / Hcfc-22 / Mafron 22)	02.08.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
118	INTECH ORGANICS LIMITED	HQRXEXLAPPLY 00000539AM25	Methyl Bromide 100% (700 Cylinders Of 20 Kgs In Each Cylinder) (Empty Cylinders Will Be Re-Imported) (Casno 74-83-9, IupacName:Bromom ethane)	03.08.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
Department Of Atomic Energy					
119	AAAZ GLOBAL TRADE LLP	HQRXEXLAPPLY 00002016AM24	Red Ochre Powder	11.03.2024	Approved on the basis of Comments/ NoC from DAE received vide e-mail dated 29.08.2024 approving the exports of 20 MTs red ochre powder.
120	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00000471AM25	Micronized Zirconium Silicate	28.06.2024	Approved on the basis of Comments / NOC from DAE received vide e-mail dated 14.08.2025 approving the exports of 500 MTs of Micronized Zirconium Silicate
121	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00000566AM25	Micronized Zirconium Silicate	16.08.2024	Approved on the basis of Comments/ NoC from DAE received vide e-mail dated 29.08.2024 approving the exports of 1000 MTs Micronized Zirconium Silicate.
Ministry Of Textiles					

122	NEW KASHMIR CREATION	HQRXEXLAPPLY 00000159AM23	A.ManmadeFibre Staple Chainstitch Wall Hanging (Quranic Calligraphy) Total Area 5.06 Square Meters B.ManmadeFibre (Velvet) Wall Hanging (Quranic Calligraphy) Total Area 3.82 Square Meters	08.05.2022	Closed. As the firm is non-responsive to the deficiency issued despite several reminders.
123	AGRAT CHEMICALS AND PHARMACEUTICALS	HQRXEXLAPPLY 00001996AM24	Dried Silk Cocoons	05.03.2024	Rejected on the basis of Comments / NOC from MoT received vide OM dated 19.08.2024 not recommending the exports.
124	SHIVRAJ ENTERPRISE	HQRXEXLAPPLY 00000019AM25	Textile Offgrade	05.04.2024	Deferred due to want of comments / NOC from MoT
125	AGRAT CHEMICALS AND PHARMACEUTICALS	HQRXEXLAPPLY 00000020AM25	Silkworm Cocoon Dried	06.04.2024	Rejected on the basis of Comments / NOC from MoT received vide OM dated 19.08.2024 not recommending the exports.
126	BOYECKI TRADE RESOURCES PRIVATE LIMITED	HQRXEXLAPPLY 00000556AM25	Silk-Worm Cocoons Suitable For Reeling.	12.08.2024	Deferred due to want of comments / NOC from MoT
Ministry Of Mines					
127	STARKE MINE CHEM	HQRXEXLAPPLY 00000448AM25	Silica Sand	20.06.2024	Rejected on the basis of comments received from MoM vide OM dated 03.09.2024 not recommending the export.
DPIIT					
128	SHREE ASHOK PAPER PRODUCTS	HQRXEXLAPPLY 00000531AM25	News Papers	29.07.2024	Deferred due to want of comments / NOC from DPIIT
Ministry Of Heavy Industries					
129	MEERA VASAN	HQRXEXLAPPLY 00000005AM25	Vintage Motor Car, Parts And Componenets Thereof Manufactured Before 01.01.1950	02.04.2024	Deferred due to want of comments/ NOC from MHI
130	ELITE ENGINEERS	HQRXEXLAPPLY 00000445AM25	Machined Graphite Part	19.06.2024	Deferred due to want of comments/ NOC from MHI

Miscellaneous Applications					
131	SHREE MULTITRADE	HQRXEXLAPPLY 00000215AM24	Ore And Coal Dust	01.05.2023	Comments / NOC from Ministry of Coal are awaited
132	TATA STEEL MINING LIMITED	HQRXEXLAPPLY 00002627AM23	Friable Chrome Ore With Grade Greater Than 47% Cr2O3. FOB Value Derived Including Export Duty. Values Shown Are Approx. Quantity In WMT(+/- 10%)	10.03.2023	Deferred due to want of comments/ NOC from Ministry of Steel.
133	GANDHI ENTERPRISES	HQRXEXLAPPLY 00000113AM25	Strychni Semen(Kuchla)	02.05.2024	Application to be examined on file.
134	GANDHI ENTERPRISES	HQRXEXLAPPLY 00000114AM25	StrychnosSpp	02.05.2024	Application to be examined on file.
Raw Human Hair Applications					
135	PRAYAS	HQRXEXLAPPLY 00000547AM25	Human Hair Unworked, Whether Or Not Washed Or Scoured	08.08.2024	Authorizations for FY 2024-25 were already invited and issued, vide Trade Notice No. 37/2023-24 dated 13.02.2024. Hence, EFC has decided to reject this application.
Applications Under Free Category					
136	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY 00000542AM25	Hybrid Maize Seeds - Jkmh 502	06.08.2024	Rejected. Reference Schedule-II of Export Policy, export of maize seed under ITCHS Code 10051000 is free subjected to following policy conditions specified.

Note:

- Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.
- Approved cases:** Cases which got approved by EFC are issued export authorizations by DGFT (Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.
- Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views.

However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

- iv. **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Dept. and has not furnished documents/information/clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.
- v. **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Dept., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- vi. **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Dept. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require license from DGFT.

